

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH**

OA No. 16 of 2018

**Present: Hon'ble Mr.Gokul Chandra Pati, Member (A)
Hon'ble Mr.Swarup Kumar Mishra, Member (J)**

1. Surendra Jal, aged about 51 years, S/o Late Lalji Jal, presently working as Goods Guard At. Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha.
2. Rajendra Rout, aged about 43 years, S/o Late Nrupa Mani Rout, presently working as Goods Guard, At. SMR Office, Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha,
3. Prafulla Nayak, aged about 46 years, S/o Late Yudhistir Nayak, presently working as Goods Guard At. Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha.
4. A.Venakat Rao, aged about 55 years, S/o N.Appalaswamy, presently working as Goods Guard At. Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha.
5. Pitambar Pradhan, aged about 45 years, S/o Balaram Pradhan, presently working as Goods Guard, At.SMR Office, Sambalpur Railway Station, Dist.- Sambalpur, Odisha.
6. Raghunath Bhamar Jal, aged about 48 years, S/o late Rahasa Bhamar Jal, presently working as Goods Guard, At.SMR Office, Sambalpur Railway Station, Dist.- Sambalpur, Odisha.
7. Deepak Kumar Nag, aged about 41 years, S/o Dhanu Nag, presently working as Goods Guard At. SMR Office, Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha.
8. A.S.Narayana, aged about 50 years, S/o A Ramulu, presently working as Goods Guard At. SMR Office, Titilagarh Railway Station, Titilagarh, Dist.- Balangir, Odisha.

.....Applicants

VERSUS

1. Union of India represented through its General Manager, East Coast Railway, at Rail Sadan, Chandrasekharpur, Bhubaneswar-17, Dist. – Khurda.
2. The Divisional Railway Manager, Sambalpur Division, Sambalpur East Coast Railway, At/PO/Dist-Sambalpur.
3. Sr.Divisional Operating Manager (Sr.DOM), Sambalpur Division, Sambalpur East Coast Railway, At/PO/Dist-Sambalpur.
4. Sr.Divisional Personnel Officer, Sambalpur Division, Sambalpur East Coast Railway, At/PO/Dist-Sambalpur.

.....Respondents.

For the applicant : Mr.S.Das, counsel

For the respondents: Ms.S.L.Pattnaik, counsel

Heard & reserved on : 25.7.2019 Order on : 27.8.2019

ORDER

Per Mr.Gokul Chandra Pati, Member (A)

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs :

- (i) Admit the Original Application;
- (ii) Call for the records;
- (iii) Quash the order dtd. 2.8.2017 and direct the respondents to revise the scale of pay of the applicants on the basis of auction exercised by them in terms of Rules-5 and 6 of the RSRP Rules, 2016 i.e. from the date the applicants got promotion to the post of Goods Guard and extend all consequential service benefits as due and admissible to the applicants within a reasonable time to be stipulated by this Hon'ble Court.
- (iv) And also pass any other appropriate order(s)/direction(s) as this Hon'ble Tribunal may deems fit and proper keeping in view the fact and circumstances of the case."